

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: Andhra Pradesh Judicial Academy, Secunderabad – Training Programme – Senior Civil Judges - Nomination of 31 recently promoted Senior Civil Judges to participate in the XXV Orientation Course for two weeks from 18.01.2016 to 30.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: Letter Roc.No.715/2015/APJA-Sec'bad, dated 26.11.2015 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.NO. 6969/2015-B.SPL. DATED: 19.12.2015

The High Court is pleased to pass the following order:

The following 31 recently promoted Senior Civil Judges, mentioned in Column No.2, are hereby nominated to participate in the **XXV Orientation Course** for two weeks i.e., from 18.01.2016 to 30.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad and directed to handover charge of their posts to the officers mentioned in Column No.3, and proceed to attend the said Course and to report at the Academy on 18.01.2016 (Monday) at 8.30 am.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. U.INDIRA PRIYADARSHINI, IV Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	III Addl. Chief Metropolitan Magistrate, (for trial of cases for Labour Laws and Factories Act), Vijayawada, Krishna District.
2.	SMT. T.JAYA LAKSHMI, II Additional Judge, City Civil Court, Hyderabad.	VII Addl. Judge, City Civil Court, Hyderabad.
3.	SRI M.NAGESWARA RAO, Senior Civil Judge, Nandikotkur, Kurnool District.	Prl. Senior Civil Judge, Kurnool.
4.	SMT. G.ARCHANA, III Addl. Senior Civil Judge, Kakinada, East Godavari District.	I Addl. Senior Civil Judge, Kakinada, East Godavari District.
5.	SRI NAGIREDDY SRINIVAS, Senior Civil Judge, Ramachandrapuram, East Godavari District.	Prl. Senior Civil Judge, Kakinada, East Godavari District.
6.	SRI LALSINGH SRINIVASA NAIK, IV Addl. Judge, City Civil Court, Hyderabad.	XVIII Addl. Judge, City Civil Court, Hyderabad.
7.	SRI GANNARAPU SUDERSHAN, XIX Addl. Senior Civil Judge, Secunderabad.	III Addl. Judge, City Civil Court, Secunderabad.
8.	SRI SUGALI NARAYANA, Senior Civil Judge, Gadwal, Mahabubnagar District.	Prl. Senior Civil Judge, Mahabubnagar.
9.	SRI Y.SATYENDRA, Senior Civil Judge, Miryalguda, Nalgonda District.	Senior Civil Judge, Nalgonda.
10.	SRI K.KALYAN CHAKRAVARTHY, III Addl. Senior Civil Judge (Fast Track Court), Warangal.	II Addl. Senior Civil Judge, Warangal.
11.	SMT. G.PREMA LATHA, Senior Civil Judge, Vikarabad, Rangareddy District.	I Additional Senior Civil Judge, Rangareddy District-cum-I Addl. Chief Metropolitan Magistrate, Cyberabad at L.B.Nagar.

12.	SRI S.NAGESWARA RAO, Additional Judge, City Small Causes Court, Hyderabad.	XVII Addl. Judge, City Civil Court, Hyderabad.
13.	SRI M.VENKATA RAMANA, Senior Civil Judge, on deputation working as Deputy Director for the Arbitration and Mediation Centre of the High Court of Judicature at Hyderabad.	Get him-self relieved.
14.	SRI S.CHINNA BABU, Senior Civil Judge, Atmakur, Kurnool District.	Addl. Senior Civil Judge, Kurnool.
15.	SRI L.VENKATESWARA RAO, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District.	Prl. Senior Civil Judge, Rajahmundry, East Godavari District.
16.	SRI M.SRIHARI, Secretary, District Legal Services Authority, Vizianagaram.	Senior Civil Judge, Vizianagaram.
17.	SRI M.GURUNATH, Senior Civil Judge, Gurazala, Guntur District.	Prl. Senior Civil Judge, Narasaraopet, Guntur District.
18.	Smt. C.R.SUMALATHA, Senior Civil Judge, Penukonda, Ananthapuram District.	Senior Civil Judge, Hindupur, Ananthapuram District.
19.	SMT. G.ANANDI, II Addl. Senior Civil Judge (Fast Track Court), Guntur.	IV Addl. Senior Civil Judge, Guntur.
20.	SRI S.KAMALAKAR REDDY, Secretary, District Legal Services Authority, Ananthapuram.	Prl. Senior Civil Judge, Ananthapuram.
21.	SMT. T.RAJYA LAKSHMI, Senior Civil Judge, Dharmavaram, Ananthapuram District.	Addl. Senior Civil Judge, Ananthapuram.
22.	SRI P.R.RAJEEV, Addl. Senior Civil Judge, Machilipatnam, Krishna District.	Prl. Senior Civil Judge, Machilipatnam, Krishna District.
23.	SMT. P.MUKTHIDA, I Addl. Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad.
24.	SRI V.SRINIVASA RAO, Senior Civil Judge, Bhimavaram, West Godavari District.	Senior Civil Judge, Narsapur, West Godavari District.
25.	SMT. P.SRI SATYA DEVI, Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.
26.	SRI BAKARAJU SRINIVASA RAO, Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy District.	Prl. Senior Civil Judge, Rangareddy District.
27.	SRI K.SATYA NAGA BALA PRASAD, Senior Civil Judge, Repalle, Guntur District.	Addl. Senior Civil Judge, Tenali, Guntur District.
28.	SRI M.SRINIVAS, Senior Civil Judge, Sircilla, Karimnagar District.	Addl. Senior Civil Judge, Karimnagar.
29.	SRI P.PANDURANGA REDDY, Senior Civil Judge, Proddatur, Kadapa District.	Addl. Senior Civil Judge, Kadapa.
30.	SRI I.KARUNA KUMAR, Senior Civil Judge, Sompeta, Srikakulam District.	Prl. Senior Civil Judge, Srikakulam
31.	SRI S.M.PHANI KUMAR, Senior Civil Judge, Kandukur, Prakasam District.	Addl. Senior Civil Judge, Ongole, Prakasam District.

The Officers mentioned in Col.No.3, will be in full additional charge of the posts mentioned in Col.No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 18.01.2016 to 30.01.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Col.No.2 will rejoin duty in their respective posts.

NOTE: The Training Proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Secunderabad.



REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The incharge officers.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's website).
 4. The Director, A.P. Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. The Metropolitan Sessions Judge, Hyderabad.
 8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
 9. The Pay and Accounts Officer, Hyderabad.
 10. **The District Treasury Officers:**
Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Krishna at Machilipatnam, Kurnool, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at Nampally Exhibition Grounds Hyderabad, Srikakulam, Vizianagaram, Visakhapatnam, Warangal, West Godavari at Eluru.
 11. **THE SECTION OFFICERS:** Spl. Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P.Cell, B-Section, Accounts Section, Computer Section, D-BudgetSection, High Court of A.P., Hyderabad.
- Spare.

